Annexure-7
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 05/02/2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.			Details of claim received			Details	of claim ac	lmitted	Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any
	Departme nt	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that maybe set-off	under verificati on	admitted	
1	State	ESIC, Regional Office		8,64,649/-	8,64,649/-	Governme nt Dues	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
	Commissio ner (ST)	Assistant Commiss ioner of State Tax	2024	65,31,661/-	65,31,661/-	Governme nt Dues	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
	Commissio ner, Mangalagir i, Tadepalli, Municipal Corporatio n	l Corporati	2025	6,86,959/-	0	Governme nt Dues	No	Nil	Nil	NA	6,86,959/-	Nil	Requested for reasons for belated submission of claim along with additional information through email on

											24/01/2025.
Commissio ner (ST)A	24	17,45,340/-		Governme nt Dues	No	Nil	Nil	NA	17,45,340/-		Requested for reasons for belated submission of claim along with additional information through email on 18/12/2024.
Total		98,28,609/-	73,96,310/-	-	-	-	-	-	24,32,299/-	0	